

Department of Social Welfare

Directorate of Social Welfare

Notification

83/10/2021/SDB/Covid/1585

The Government of Goa is pleased to make the following Scheme and is hereby published for general information of public, which shall come into force from the date of publication in the Official Gazette.

1. *Short title and commencement.*— This Scheme may be called 'Covid-19 Relief to Marginalized/Unorganised Sector'. The Scheme shall come into force from the date of its publication in the Official Gazette of Goa Government and shall be implemented through Directorate of Social Welfare, Government of Goa.

2. *Objectives.*— The objectives of the Scheme are as follows:

- Primarily to provide a one time financial relief to a large number of people engaged in different marginalized/unorganized sectors, whose livelihood/source of income has been interrupted due to the COVID-19 pandemic.
- Help such people to tide through the difficult phase and recover from the financial impact caused by the pandemic.

3. *Target group and eligibility.*—

Target Group:— (i) The Scheme shall be applicable to all those people who are engaged in traditional occupations and traditional business of Goa and occupations of resident Goans mostly informal and largely unorganized sector of Goa's economy, which have proven operational/production/marketing history before liberation of Goa (1961) as testified by the local people/knowledgeable local experts and where available, supported by published documents/product samples/ethnographic/museum displays Schedule (A).

(ii) Besides this, target group also include the pilot of Motorcycle and Auto Rickshaw pilot who were affected on account of Covid-19 pandemic Schedule (B).

(iii) Further, the target also includes certain categories of occupations as mentioned in Schedule (C) for the benefit of the scheme due to their loss of income on account of Covid -19 pandemic.

(iv) The target group also include the occupations as mentioned in Schedule (D) due to their loss of income on account of Covid - 19 pandemic.

4. *Eligibility & documents required.*— All applicants, for availing benefits under this Scheme, shall provide the following documents:

(a) Attested or self attested copy of Electoral Photo Identity Card issued by authorities in Goa.

(b) Attested or self attested copy of Aadhar Card.

(c) Attested or self attested copy of Bank passbook.

(d) Verification & Recommendation by the Office of Panchayat Secretary/Officer designated by the Municipal Council/Corporation of City of Panaji, as in Annexure-I.

5. For establishing the applicant's engagement in the relevant trade, the following eligibility criteria will apply for the applicant who belongs to Schedule-A:

- a. Attested or self attested copy of License or Registration or valid Permit issued by competent authority, pertaining to their marginalized/unorganized trade OR
- b. A copy of certificate from a registered association of the trade, as per format given in Annexure - II

5.1 For establishing the applicant's engagement in the relevant trade, for an applicant who belongs to Schedule-B, following eligibility criteria will apply:

- a. Attested or self attested copy of Badge and License or Registration or valid Permit issued by competent authority, pertaining to their marginalized/unorganized trade OR
- b. A copy of certificate from a registered association of the trade, as per format given in Annexure - II

5.2 For establishing the applicant's engagement in the relevant trade, for an applicant who belongs to Schedule-C, following eligibility criteria will apply:

- a. Attested or self attested copy of Badge and copy of License or Registration or valid Permit issued by competent authority, pertaining to their marginalized/unorganized trade and certificate as per format at Annexure-III

5.3 For establishing the applicant's engagement in the relevant trade, for an applicant who belongs to Schedule-D, following eligibility criteria will apply:

- a. Attested or self attested copy of Badge issued by competent authority, pertaining to their marginalized/unorganized trade.

This scheme shall not be applicable to those employed in:

- a. Government, Government funded organisations, statutory organisations, Central Government & its organisations.
- b. Private organisations including Companies, Partnerships, Associations of Persons, Body of Individuals, Trusts, Co-operative Societies and the likes.

6. *Benefits.*— An amount of Rs. 5000/- (Rupees five thousand only) shall be granted to the eligible applicant as a one time relief and the same will be transferred directly to the bank account of the beneficiary.

7. *Mode of application.*— The application for availing the benefits under the Scheme, shall be made in a prescribed form by Directorate of Social Welfare and shall be submitted to the concerned Panchayat Secretary/Chief Officer of Municipality or Officer designated by the Municipal Council/Corporation of City of Panaji.

The Panchayat Secretary/Officer designated by the Municipal Council/Corporation of City of Panaji shall verify and forward the application received by them from the applicant so as to reach the Directorate of Social Welfare, Panaji, within 10 days from the receipt of the same.

8. *Scrutiny of application.*— A committee comprising of the following members will scrutinize all the applications received within 15 days.

9. *Scrutiny Committee.*— The Committee shall consist of the following:

- | | |
|-----------------------------------------|------------------|
| ● Deputy Director, Social Welfare | Chairman |
| ● District Welfare Officer(N) | Member Secretary |
| ● Asst Accounts Officer, Social Welfare | Member |

10. *Sanctioning.*— Based on the report of the Scrutiny Committee, the Director, Social Welfare shall sanction the applications within 15 days.

11. *Disbursement.*— The Director, Social Welfare, shall within 8 days of sanctioning an application, refer the bills to the Directorate of Accounts for disbursement directly to the bank account of the beneficiary.

12. *Classification of Marginalized/Unorganized Sector.*— The classification of Marginalized/Unorganized Sector Occupations shall be done as per Schedule-A, Schedule-B, Schedule-C & Schedule- D.

13. *Interpretation of Scheme.*— Secretary, Social Welfare, shall be the final authority concerning the interpretation of the scheme.

14. *Relaxation of the Scheme.*—

a. The Government may relax any or all the conditions under this scheme.

b. The Government shall have full power to add occupations or change the classification of Marginalized/Unorganized Sector Occupations.

By order and in the name of Governor of Goa.

Umeshchandra Joshi, Director of Social Welfare & Ex-officio Jt. Secretary (SW).

Panaji, 28th July, 2021.

List of the Traditional Businesses and Occupations

SCHEDULE-(A)		
Sr. No.	Traditional Business and Occupations	Local designation as available
01	Subsistence seasonal horticulture	Molekars
02	Subsistence Floriculture	Fulkars
03	Subsistence Fisheries	Ramponkars, Gabits, Pagi
04	Pastoralism/herding cattle in pastures, ghee, butter production	Gouly/Dhangars, Gorva rakhne
05	Subsistence farmers	Shetkar/shetkari
06	River alluvium/silt based farmer	Purani shetkar/purankar
07	Fish gear maker	Thakar
08	Riverine fisheries	Kinvakars
09	Carpentry	Chari, Sutar, Mestri, Panchal
10	Pottery	Kumbhar, Shet, Shetkar
11	Bamboocraft	Traditional Dalit (SC) Occupation
12	Grasswork (Utensils from grass fibers)	Tan Vinapi
13	Bangle/Glass Work	Kankankars (Kankan)
14	Coppersmiths (Cooper bronze, grass works)	Kansar, Shinde, Rende
15	Goldsmiths and gold artisans	Sonar
16	Feni distillation	Bhatti-kars
17	Cobblers (shoe making, repairing)	Traditional occupation of SCs
18	Broom Makers	Saani/Khutaro karapi
19	Agriculture implements	Mest
20	Oil Extraction	Ghane-Kar, Teli
21	Laundry	Madval

Sr. No.	Traditional Business and Occupations	Local designation as available
22	Ironsmiths	Lohar, Mest
23	Bead, stone necklaces	Pidduk-kars, Vanjaris
24	Wild honey extractors	
25	Tuber farmers	Kanga Kadpi Shetkar
26	Local chilli farmers	Molekars with specialization in a single crop of chillies
27	Masons	Gavandy/Gounndy
28	Painters	Chitari
29	Garland makers, floral decorators	Fulari
30	Local sweet meat makers	Khazekars
31	Local gram sellers	Chanekars
32	Local Pyrotechnicians/fireworks specialist	Foger, Fogeri
33	Local bakers, Confectioners	Poder
34	Salt producers	Mithkar, Agarkar
35	Needlecraft, embroidery	Suit-sut shivan katapi
36	Coconut plucking	Padeli
37	Plantation worker	Bhageli
38	Lime maker	Chune-kar
39	Weaving	Vinkar
40	Coconut toddy tapping	Reinder
41	Beam Makers	Vanshekars
42	Tinner	Kalaikars
43	Tailors, dress, costume makers	Dorji, Shimpi
44	Barber	Mhalo
45	Fruit Pluckers (other than coconut)	Paddekars
46	Coconut dehusker	Olpi/Nall solpi
47	Coconut jaggery maker	Goddkar, Goodkann
48	Coconut harvestors	Cameri
49	Cocunut husk rope(razu) maker	Razukar
50	Matted coconut leaves maker	Mollankar
51	Catering of local food	Randapi
52	Herbal Medicine Practitioner	Ghadi, Vaiz/Vhakhadakann
53	Toy makers	Chitari
54	Midwife	Suin
55	Laterite stone dresser	Chiro Taspri
56	Idol maker, sculptor	Murtikar
57	Khazan bundh repairer	Bhomkar
58	Canoe builder	Vhodekar, Vode Karapi
59	Bone setter	Hadancho Voiz
60	Puffed rice maker	Chirmulyo, Fov Karapi/Kandpi
61	Last rites performer	Kirwant, Anteshti Vidhi Karpi, Pedo
62	Tourist Guide	
63	Loader	Hamaal/Bhaadel (female loaders)

Sr. No.	Traditional Business and Occupations	Local designation as available
64	MGNREGA workers who are active for last 3 years	
65	Priest	Pujari
66	Theatre/Tiatr Artist	Tiatrists
67	Musician	Vajantri
68	Kiosk Owner	Gaadekar
69	Housemaid	Gharantle kam karpi/Kamvali

SCHEDULE - (B)

1. Motorcycle Pilot
2. Auto Rickshaw Pilot

SCHEDULE - (C)

1. Stage Carriage Bus Driver, who does not own the vehicle
 2. Stage Carriage Bus Conductor, who does not own the vehicle
 3. Taxi Driver, who does not own the vehicle
 4. Goods carrier Driver or Conductor, who does not own the vehicle
- Maximum one applicant of a type will be allowed to apply against one vehicle.

SCHEDULE - (D)

1. Stage Carriage Bus/Mini Bus Driver, who owns the vehicle
 2. Stage Carriage Bus/Mini Bus Conductor, who owns the vehicle
 3. Taxi Driver, who owns the vehicle
 4. Goods carrier Driver or Conductor who owns the vehicle
- Maximum one applicant of a type will be allowed to apply against one vehicle.

ANNEXURE-I

VERIFICATION & RECOMMENDATION BY THE OFFICE OF THE SECRETARY V.P./CHIEF OFFICER/COMMISSIONER OR OFFICER DESIGNATED BY COMMISSIONER, CORPORATION OF CITY OF PANAJI

I, hereby Certify to the best of my knowledge and belief that the information given by the applicant in his/her application is verified by me and is true to the best of my knowledge. The case of Shri/Smt. _____ is recommended for sanction of Financial Assistance under the scheme "COVID-19 relief to Marginalized/Unorganized Sector affected due to covid-19 pandemic".

Name of Verifying Official: -----
Designation -----
Signature of Verifying Official with date
Office Seal

ANNEXURE - II
VERIFICATION

Format of Certificate to be issued by Association of relevant trade for applicant belonging to Schedule A & B

I, Shri/Smt./Kum. _____ hereby certify that Shri/Smt./Kum. _____ age _____ years, resident of _____ is registered with _____ (Name of the Association) and the particulars/information given in the application by him/her are correct.

I, further certify that Shri/Smt./Kum. _____ is engaged as _____, for the last _____ years; since _____.

Signature of the President/Secretary of the Association.

Name: _____

Designation: _____

Address: _____

Telephone: _____

Registered No. of the Association: _____

Affix the Seal:

Place:

Date:

ANNEXURE - III

Format of Certificate for Schedule-C applicant
(To be issued by owner of the vehicle)

I, Shri/Smt./Kum. _____ hereby certify that I am the registered owner of Vehicle No. _____ which is a _____ (Yellow Black Taxi/Tourist Taxi/Stage Carrier Bus/Mini Bus), having a Valid Permit No. _____ and Shri/Smt./Kum. _____ is employed as a _____ (Driver/Conductor) for this vehicle, having Valid Driving License No. _____ (in case of Driver only) and Badge No. _____ (in case of Driver & Conductor).

I say that, the contents of the foregoing paras are true and nothing is false.

(Signature)

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FORM OF APPLICATION

APPLICATION FOR THE SCHEME COVID-19 RELIEF TO MARGINALIZED/UNORGANIZED SECTOR

To,
The Director of Social Welfare through concerned

The Secretary, Village Panchayat _____

or

Chief Officer, Municipality _____

or

Commissioner of CCP, Panaji

PHOTO OF
APPLICANT

Sir,

I, Shri/Smt./Kumari _____ hereby
apply for the Ex-gratia one time financial assistance under the scheme 'COVID-19 relief to
Marginalized/Unorganized Sector'.

I submit my particulars as under:

1) Residential Address:-

H. No. _____ Ward: _____ Village/Town: _____ Taluka: _____

Constituency: _____

2) Date of Birth/Agc: _____

3) Gender: Male/Female/Transgender _____

4) Whether belongs to SC/ST/OBC/Minority/General/Persons with Disabilities: _____

5) Aadhar Card No.: _____

6) EPIC No.: _____

7) Contact No.: _____

8) Details of Family Members:

Sr. No.	Name	Age	Relation	Occupation
1				
2				
3				
4				
5				

- 9) Details of activities engaged (Refer Schedule-A, Schedule-B, Schedule-C and Schedule-D)
(Sr. No. _____ of Schedule _____) i.e. _____
- 10) Period for which engaged in the above activity: _____ (proof to be enclosed). In case proof/evidence is not available then applicant shall furnish affidavit duly notarized.
- 11) Additional details of the applicants covered under the activities listed in Schedule B, C and D.
- (a) Driving License No.: _____
 - (b) Issuing Authority: _____
 - (c) Date of issue of License: _____
 - (d) Vehicle No.: _____
 - (e) Badge No.: _____
 - (f) Stand/Route allotted by Competent Authority: _____
- 12) Bank Account details of the applicant
- a) Name of the Bank: _____
 - b) Branch: _____
 - c) Account No.: _____
 - d) Bank IFSC/MICR Code No.: _____
 - e) Bank RTGS Code No.: _____

DECLARATION

I hereby declare that

- I. I have not availed the benefit of such scheme sponsored by Government or any other agency in past.
- II. The contents mentioned in the application are correct to the best of my knowledge and belief and nothing has been concealed therein.
- III. I undertake to return the financial assistance, if my declaration is proved to be wrong and liable for all Civil/Criminal action in case of any wrong declaration.

Signature or thumb impression
of the Applicant

Documents to be attached (Attested copies)

1. Birth certificate/proof of Birth
2. Copy of the Aadhar Card
3. Copy of the EPIC (voting card)
4. Copy of Bank Passbook
5. Verification & Recommendation by the Office of Panchayat Secretary/Officer designated by the Municipal Council/Corporation of City of Panaji, as in Annexure-I.
6. Applicant who belongs to **Schedule-A:**
 - a. Attested or self attested copy of License or Registration or valid Permit issued by competent authority, pertaining to their marginalized/unorganized trade. **OR**
 - b. A copy of certificate from a registered association of the trade, as per format given in *Annexure - II*.
7. Applicant who belongs to **Schedule-B:**
 - a. Attested or self attested copy of License or Registration or valid Permit issued by competent authority, pertaining to their marginalized/unorganized trade. **OR**
 - b. A copy of certificate from a registered association of the trade, as per format given in *Annexure - II*.
8. Applicant who belongs to **Schedule-C:**
 - a. Attested or self attested copy of Badge and copy of License or Registration or valid Permit issued by competent authority, pertaining to their marginalized/unorganized trade and certificate as per format at *Annexure-III*.
9. Applicant who belongs to **Schedule-D:**
 - a. Attested or self attested copy of Badge issued by competent authority, pertaining to their marginalized/unorganized trade.

NOTE: Incomplete Application are liable for rejection and Applicant shall have no claims whatsoever.

ANNEXURE-I

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Name of Verifying Officer/Official: _____

Designation _____

Signature with date of Verifying Officer/Official _____

Office Seal

ANNEXURE - II

VERIFICATION

Format of Certificate to be issued by Association of relevant trade for applicant belonging to Schedule A & B

I, Shri/Smt./Kum. _____ hereby certify that Shri/Smt./Kum. _____ age _____ years, resident of _____ is registered with _____ (Name of the Association) and the particulars/information given in the application by him/her are correct.

I, further certify that Shri/Smt./Kum. _____ is engaged as _____, for the last _____ years, since _____.

Signature of the President/Secretary of the Association.

Name: _____

Designation: _____

Address: _____

Telephone: _____

Registered No. of the Association: _____

Affix the Seal

Place:

Date:

ANNEXURE - III

Format of Certificate for Schedule-C applicant

(To be issued by owner of the vehicle)

I, Shri/Smt./Kum. _____ hereby certify that
I am the registered owner of Vehicle No. _____ which
is a _____ (Yellow Black Taxi/Tourist Taxi/Stage Carrier Bus/Mini Bus), having a Valid
Permit No. _____ and Shri/Smt./Kum. _____
_____ is employed as a _____
(Driver/Conductor) for this vehicle, having Valid Driving License No. _____ (in case of
Driver only) and Badge No. _____ (in case of Driver & Conductor).

I say that the contents of the foregoing paras are true and nothing is false.

(Signature)

List of the Traditional Businesses and Occupations

SCHEDULE-(A)		
Sl. No.	Traditional Business and Occupations	Local designation as available
01	Subsistence seasonal horticulture	Molokars
02	Subsistence Horticulture	Fulkars
03	Subsistence Fisheries	Kausponkars, Gabils, Pagi
04	Pastoralism/berding cattle in pastures, ghee, butter production	Gouly/Dhangars, Gorva rakbne
05	Subsistence farmers	Sbetkar/shetkari
06	River alluvium/silt based farmer	Purani shetkar/purankar
07	Fish gear maker	Thakar
08	Riverine fisheries	Kinvakars
09	Carpentry	Chari, Suar, Mesri, Panchal
10	Pottery	Kumbhar, Shet, Shetkar
11	Bamboocraft	Traditional Dalit (SC) Occupation
12	Grasswork (Utensils from grass fibers)	Tan Vinapi
13	Bangle/Glass Work	Kankarkars (Kankar)
14	Coppersmiths (Cooper bronze, grass works)	Kansar, Shinde, Rende
15	Goldsmiths and gold artisans	Sonar
16	Feri distillation	Bhatti-kars
17	Cobblers (shoe making, repairing)	Traditional occupation of SCs
18	Broom makers	Sanni/Khumro karapi
19	Agriculture implements	Mest
20	Oil extraction	Ghane-Kar, Toli
21	Laundry	Madval
22	Ironsmiths	Lohar, Mest
23	Bead, stone necklaces	Pidduk-kars, Vanjars
24	Wild honey extractors	
25	Tuber farmers	Kanga Kadpi Sbetkar
26	Local chilli farmers	Molekars with specialization in a single crop of chillies
27	Masons	Garandy/Graundy
28	Painters	Chitari
29	Garland makers, floral decorators	Fulari
30	Local sweet meat makers	Khazekars
31	Local gram sellers	Chasokars
32	Local Pyrotechnicians/fireworks specialist	Foger, Pogeri
33	Local bakers, Confectioners	Poder
34	Salt producers	Mithkar, Agarkar
35	Needlecraft, embroidery	Suit-sut shivan karapi
36	Coconut plucking	Padeli
37	Plantation worker	Bhageli
38	Lime maker	Caune-kar
39	Weaving	Vinkar
40	Coconut toddy tapping	Reinder
41	Beam makers	Vanshekars
42	Tinner	Kalaikars
43	Tailors, dress, costume makers	Dorji, Shimpi
44	Barber	Mhelo
45	Tree Pluckers (other than coconut)	Paddekars
46	Coconut debarker	Olpi/Sall solpi
47	Coconut jaggery maker	Goddkar, Goodkann

Sr. No.	Traditional Business and Occupations	Local designation as available
48	Coconut harvesters	Caneri
49	Coconut husk rope (razzi) maker	Razukar
50	Matted coconut leaves maker	Mollankar
51	Catering of local food	Randapi
52	Herbal Medicine Practitioner	Ghadi, Vair/Vhakhadakann
53	Toy makers	Chitari
54	Midwife	Suin
55	Lateral stone dresser	Chiro Takpi
56	Idol maker, sculptor	Murrikar
57	Khazan bundh repairer	Bhomkar
58	Carton builder	Vhodkar, Vode Karapi
59	Bone seller	Hadancho Voiz
60	Puffed rice maker	Chimulyo, Fov Karapi/Kadpi
61	Lan rites performer	Kirwan, Anteshi Vidhi Karpi, Poda
62	Tourist Guide	
63	Loader	Hamaal/Bhaadel (female loaders)
64	MGNREGA workers who are active for last 3 years	
65	Priest	Pujari
66	Theatre/Theat Artist	Titrist
67	Musician	Vajantri
68	Kiosk Owner	Gadekar
69	Housemaid	Gharanthe kam karpi/Kamwali

SCHEDULE - (B)

1. Motorcycle Pilot
2. Auto Rickshaw Pilot

SCHEDULE - (C)

1. Stage Carriage Bus Driver, who does not own the vehicle
 2. Stage Carriage Bus Conductor, who does not own the vehicle
 3. Taxi Driver, who does not own the vehicle
 4. Goods carrier Driver or Conductor, who does not own the vehicle
- Maximum one applicant of a type will be allowed to apply against one vehicle.

SCHEDULE - (D)

1. Stage Carriage Bus/Mini Bus Driver, who owns the vehicle
 2. Stage Carriage Bus/Mini Bus Conductor, who owns the vehicle
 3. Taxi Driver, who owns the vehicle
 4. Goods carrier Driver or Conductor who owns the vehicle
- Maximum one applicant of a type will be allowed to apply against one vehicle.